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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ O.M.P. (COMM) 493/2016
DELHI TRANSCO LTD.

..... Petitioner
Through: Mrs.Avnish Ahlawat, Ms.Palak
Rohmetra & Ms.Aarushi, Advs with
Mr.Gaurav Gupta, Manager (Legal).

versus

ALPHA COMMUNICATION LTD.

..... Respondent
Through: Ms.Sudha Nim, Adv.

CORAM:
HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER
% **30.11.2018**

At the request of the counsel for the respondent, relist on 25th
February, 2019.

NAVIN CHAWLA, J

NOVEMBER 30, 2018/rv